

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 11.06.2021

MORNING SESSION

1. R.A.13/2015
2. R.A. 35/2015
3. R.A.11/2021
4. R.A.12/2021
5. S.C.286/2019
6. S.C.315/2019
7. CrI.A. 35/2018
8. CrI.Misc.873/2021
9. CrI.Misc.875/2021

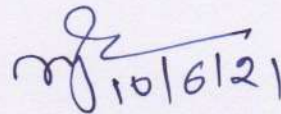
C/c PrI. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -11.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 220/2016	Objection
2	Spl. Case 221/2021	Objection
3	Spl. Case 202/2021	Hearing
4	Crl Misc 766/2021	Hearing
5	Crl Misc 1606/2019	Notice
6	Crl Misc 1607/2019	Notice
7	Crl Misc 1608/2019	Notice
8	Crl Misc 1610/2019	Notice
9	Crl Misc 193/2020	Notice
10	Crl Misc 866/2021	Notice
11	Spl. Case 145/2014	Evidence
12	Spl. Case 189/2014	Evidence
13	Spl. Case 82/2015	Evidence
14	Spl. Case 87/2015	Evidence
15	Spl. Case 167/2015	Evidence
Afternoon Session		
16	Crl Misc 854/2021	Order
17	Spl. Case 157/2016	Evidence
18	Spl. Case 117/2017	Evidence
19	Spl. Case 126/2017	Evidence
20	Spl. Case 233/2017	Evidence
21	Spl. Case 256/2017	Evidence
22	Spl. Case 397/2017	Evidence
23	Spl. Case 461/2018	Evidence
24	Spl. Case 564/2018	Evidence
25	Spl. Case 630/2018	Evidence
26	Spl. Case 631/2018	Evidence
27	Spl. Case 94/2019	Evidence
28	Spl. Case 140/2019	Evidence
29	Spl. Case 185/2019	Evidence
30	Spl. Case 191/2019	Evidence

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 11-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.28/2019	1. SC.25/2015 2. SC.105/2019 3. SC.179/2019 4. SC.243/2018 5. SC.107/2019 6. SC.225/2019 7. CRL.R.P.34/2020 8. CRL.A.1/2021 9. CRL.A.10/2021 10. CRL.A.109/2019 11. SC.166/2019 12. SC.258/2014 13. SC.2/2015 14. SC.246/2018
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	15. CRL.MISC.830/2021 16. SC.277/2018 17. SC.94/2019 18. SC.68/2020 19. SC.93/2020 20. SC.138/2020 21. SC.144/2020 22. SC.161/2020


10/6/21

VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 11.06.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) M.V.C. 330/2015 2) R.A. 12/2016 3) R.A. 32/2018 4) M.C. 46/2020 5) R.A. 121/2020</p> <p><u>Arguments:</u> 1) M.V.C. 393/2015 2) M.C. 64/2020 3) R.A. 88/2017 4) R.A. 106/2017 5) M.A. 150/2020</p> <p><u>Await LCR:</u> 1) R.A. 86/2018 2) R.A. 74/2019 3) R.A. 177/2019</p> <p><u>Call On:</u> 1) P & SC 47/2020</p> <p><u>RPAD:</u> 1) M.V.C. 25/2020</p>	<p><u>To hear:</u> 1) R.A. 63/2016 2) Misc. 65/2020</p> <p><u>Steps:</u> 1) CrI.A. 39/2020</p> <p><u>Evidence:</u> 1) SC 112/2014 2) SC 1/2015 3) SC 179/2016</p> <p><u>Arguments:</u> 1) CrI.A. 58/2015</p> <p><u>Order:</u> 1) CrI.Misc. 836/2021</p> <p><u>Await LCR:</u> 1) CrI.A. 73/2016</p> <p><u>HBC:</u> 1) SC 111/2020 2) SC 35/2021</p> <p><u>NBW to Accused:</u> 1) SC 162/2016 2) SC 131/2020</p>

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 11-06-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. MA 74/2020	11. SC 329/2019
2. RA 78/2017	12. SC 170/2020
3. RA 10/2018	13. Spl.C.8/2013
4. RA 144/2018	14. Spl.C.39/2015
5. RA 270/2020	15. SC 89/2016
6. RA 271/2020	
7. RA 188/2017	
8. G & WC 9/2020	
9. RA 8/2004	
10. RA 182/2019	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 55/2020	7. Spl.C.148/2016
2. AS 56/2019	8. SC 327/2018
3. MA 32/2020	9. Spl.C.10/2018
4. Misc.51/2020	10. SC 60/2018
5. G & WC 10/2021	11. SC 354/2019
6. P & SC 25/2019	12. SC 97/2020
	13. SC 110/2020
	14. SC 137/2020
	15. CrI.A.5/2019

Sd/-

Date : 10-06-2021.
Place : Bengaluru.

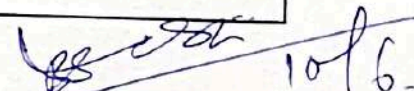
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 11.06.2021

Sl. No.	Case No.	Stage
1	Com AA 5/2021	Arguments
2	Com OS 844/2021	Arguments
3	Com AA 11/2021	Arguments
4	Com AA 12/2021	Arguments
5	Com OS 197/2020	Hearing
6	Com OS 369/2020	Hearing
7	Com OS 410/2020	Hearing
8	Com OS 35/2020	Hearing
9	Com OS 87/2020	Hearing
10	Com OS 34/2020	Hearing
11	Com OS 27/2020	Hearing
12	Com OS 55/2020	Hearing
13	Com OS 346/2020	Hearing
14	Com AA 9/2021	Hearing
15	Com OS 893/2021	Hearing (Through V C)

AFTERNOON SESSION

Sl. No.	Case No.	Stage
1	Com OS 135/2021	Hearing
2	Com OS 157/2021	Hearing
3	Com OS 176/2021	Hearing
4	Com OS 476/2021	Hearing
5	Com OS 480/2021	Hearing
6	Com OS 485/2021	Hearing
7	Com OS 514/2021	Hearing
8	Com OS 576/2021	Hearing
9	Com OS 828/2021	Hearing
10	Com OS 852/2021	Hearing
11	Com OS 907/2021	Hearing
12	Com OS 908/2021	Hearing
13	Com OS 911/2021	Hearing
14	Com OS 915/2021	Hearing
15	Com OS 928/2021	Hearing


 X Addl. District and Sessions Judge,
 BRD, Bengaluru

10/6.
10/6/2021

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 11-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Evidnce</u>			
1) SPL.C	58/2015		
2) SPL.C	138/2016		
3) SPL.C	203/2017		
4) SPL.C	254/2018		
5) SPL.C	628/2018		A
6) SPL.C	198/2019		A
<u>HBC</u>			
7) SPL.C	200/2020		A
<u>FDI</u>			
8) SPL.C	537/2018		A
9) SPL.C	159/2020		A
10) SPL.C	350/2020		A
<u>Objection</u>			
11) Crl.Misc.	834/2021		H. KRISHNAPPA
